

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:407  
ANSWERED ON:24.11.2005  
DEFECTIVE WEIGHING MACHINES  
Baxla Shri Joachim

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether the Government is aware that weighing machines being used by different gas agencies in West Bengal are tampered to show under weighed Liquefied Petroleum Gas (LPG) cylinders ;
- (b) if so, whether the Government has received complaints in this regard during the last three years ;
- (c) if so, the details thereof ;
- (d) whether the Government has taken any action against those errant agencies ; and
- (e) if so, the details thereof ?

**Answer**

MINISTER OF PETROLEUM & NATURAL GAS & PANCHAYATI RAJ ( SHRI MANI SHANKAR AIYAR )

(a) to (e) : Public Sector Oil Marketing Companies (OMCs) have not reported any instance where the weighing scale was found to be tampered with by their LPG distributors in West Bengal during the last three years. However, in case of any established complaints of supply of under-weight cylinders from consumers, action is taken against erring distributors under the provisions of the Marketing Discipline Guidelines (MDG) / Distributorship Agreements.